

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No. 246 of 2019**

Barun Kumar Appellant
 -V e r s u s -
The State of Jharkhand Respondent
...

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

...
For the Appellant : Mr. Amrit Kumar Singh, Advocate.
For the State : Mr. Tapas Roy, APP.
...

09/29.06.2020

1. Learned counsel for the appellant and learned A.P.P. are present.
2. On prayer of the learned counsel for the appellant, office to list the Appeal on 28.08.2020.

(AMITAV K. GUPTA, J.)